

growing States and concerned Ministry for follow up action.

The major recommendations of the committee include more concentrated focus on Integrated Pest Management, availability of the seed, educating farmers for latest production technology to increase the production, efficient use of available irrigation water, improving the quality of cotton lint through improving the market infrastructure and modernising ginning/pressing factories.

The concerned State Governments and Central Ministries have been suggested to take appropriate action on the recommendations concerning them. The Ministry of Agriculture have incorporated appropriate recommendations in the cotton development scheme for the Ninth Five Year Plan.

#### Departmental Exams

2942. SHRI R.S. GAVALI : Will the PRIME MINISTER be pleased to state:

(a) whether the Departmental Examination was being conducted by the Government up to 1986 for the Section Officers of Central Secretariat Service of Scheduled Caste category to promote them to Grade-I in CSS to complete the due representation of this category; and

(b) if so, the total strength of Under Secretaries of Scheduled Caste category up to last Department Examination held in 1986?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCIAL (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) The rules provide for filling the vacancies in Grade I of the Central Secretariat Services (CSS) by members of the Scheduled Castes and Scheduled Tribes for which the eligible officers are not available, through a limited departmental examination open to Section Officers of CSS and Stenographers (Grade A&B) of CSS. Such examinations were conducted for filling the unfilled vacancies of SC/ST upto the 1986 panel.

(b) 139.

12.05 hrs

[English]

#### PAPERS LAID ON THE TABLE

##### **Annual Report, Audited Accounts and Review of the working of construction Industry Development council. New Delhi for the year 1997-98 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK)  
Sir, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Construction Industry Development Council, New Delhi, for the year 1997-98, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Construction Industry Development Council, New Delhi, for the year 1997-98.

[Placed in Library, See No. LT 1870/98]

- (2) A copy of the Annual Plan for the year 1997-98 (Hindi and English versions) of Planning Commission..
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 1871/98]

##### **(ii) Annual Report and Review of the working of Telecommunication consultants India and MTNL for the year ending 1997-98 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):  
Sir, I beg to lay on the Table:—

- (1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:—
- (a) (i) Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi, for the year 1997-98.